

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-400(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: Union Bank of India Vs. Ashoka Maltiyarn Mills Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Fanish Kumar Rai, Mr. Mani Solanki and Mr. Brijesh Kumar, Advocates		
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	For the Respondent (s)	: None		
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ORDER

None is present on behalf of the Respondent, though they had put in their appearance on the previous date. Reply is on the record. Be listed for final disposal on 7th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)